

GENERAL EXEMPTION NO.93

Safeguard duty - Developing countries notified for the purposes Section 8B of Customs Tariff Act. [Notfn. No.103/98-Cus., dt.14.12.98 as amended by Notfn. No.62/99]

In pursuance of clause (a) of sub-section (6) of section 8B of the Customs Tariff Act, 1975 (51 of 1975), the Central Government, hereby notifies the following countries as developing country for the purposes of the said section, namely:-

(1)	(2)	(1)	(2)	(1)	(2)
1.	Afghanistan	2.	Algeria	3.	Angola
4.	Antigua and Barbuda	5.	Argentina	6.	Bahamas
7.	Bahrain	8.	Bangladesh	9.	Barbados
10.	Belize	11.	Benin	12.	Bhutan
13.	Bolivia	14.	Bosnia and Herzegovina	15.	Botswana
16.	Brazil	17.	Brunei Darussalam	18.	Burkina Faso
19.	Burundi	20.	Cambodia	21.	Cameroon
22.	Cape Verde	23.	Central African Republic	24.	Chad
25.	Chile	26.	China	27.	Colombia
28.	Comoros	29.	Congo	30.	Costa Rica
31.	Coste d' Ivoire	32.	Cuba	33.	Cyprus
34.	Democratic People's Republic of Korea	35.	Democratic Republic of the Congo	36.	Djibouti
37.	Dominica	38.	Dominican Republic	39.	Ecuador
40.	Egypt	41.	El Salvador	42.	Equatorial Guinea
43.	Eritrea	44.	Ethiopia	45.	Fiji
46.	Gabon	47.	Gambia	48.	Ghana
49.	Grenada	50.	Guatemala	51.	Guinea
52.	Guinea-Bissau	53.	Guyana	54.	Haiti
55.	Honduras	56.	Indonesia	57.	Iran (Islamic Republic of)
58.	Iraq	59.	Jamaica	60.	Jordan
61.	Kenya	62.	Kiribati	63.	Kuwait
64.	Lao People's Democratic Republic	65.	Lebanon	66.	Lesotho
67.	Liberia	68.	Libyan Arab Jamshiriya	69.	Madagascar
70.	Malawi	71.	Malaysia	72.	Maldives
73.	Mali	74.	Malta	75.	Marshall Islands
76.	Mauritania	77.	Mauritius	78.	Micronesia
79.	Mongolia	80.	Morocco	81.	Mozambique
82.	Myanmar	83.	Namibia	84.	Nepal
85.	Nicaragua	86.	Niger	87.	Nigeria
88.	Oman	89.	Pakistan	90.	Palestine
91.	Panama	92.	Papua New Guinea	93.	Paraguay
94.	Peru	95.	Philippines	96.	Qatar
97.	Romania	98.	Rwanda	99.	St. Kitts and Nevis
100.	St. Lucia	101.	St. Vincent and the Grenadines	102.	Samoa

(1)	(2)	(1)	(2)	(1)	(2)
103.	Sao Tomo and Principe	104.	Saudi Arabia	105.	Senegal
106.	Seychelles	107.	Sierra Leone	108.	Singapore
109.	Solomon Islands	110.	Somalia	111.	South Africa
112.	Sri Lanka	113.	Sudan	114.	Suriname
115.	Swaziland	116.	Syrian Arab Republic	117.	Thailand
118.	Togo	119.	Tonga	120.	Trinidad and Tobago
121.	Tunisia	122.	Turkmenistan	123.	Tuvalu
124.	Uganda	125.	United Arab	126.	United Republic of Tanzania
127.	Emirates	128.	Vanuatu	129.	Venezuela
130.	Vietnam	131.	Yemen	132.	Yugoslavia
133.	Zambia	134.	Zimbabwe	135.	Mexico
